

ITEM NO.1502

COURT NO.8

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2490/2014

CHHOTE LAL

Appellant(s)

VERSUS

ROHTASH & ORS.

Respondent(s)

Date : 14-12-2023 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Anjani Kumar Mishra, AOR

For Respondent(s) Mr. Chinmoy Khaladkar, Adv.
Ms. Salonee Paranjape, Adv.
Mr. B. K. Pal, AOR

Mr. Dinesh Chander Yadav, A.A.G.
Mr. A.S. Rishi, Adv.
Mr. Ishwar Chand, Adv.
Mr. M.k. Bansal, Adv.
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice Pankaj Mithal pronounced the Non-Reportable judgment of the Bench comprising Hon'ble Mr. Justice Abhay S. Oka and His Lordship.

The Appeal is dismissed in terms of the signed Non-Reportable judgment.

Pending application(s), if any, shall stand disposed of accordingly.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)

[THE NON-REPORTABLE SIGNED JUDGMENT IS PLACED ON THE FILE]